

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR

Subject: - Allocation of Administrative Districts in UTs of J&K and Ladakh.

ORDER

No: 1414 of 2022/RG

Dated: 15.10.2022

In suppression of all previous orders on the subject, the allocation of Administrative Districts/ Tribunals/Authorities in UTs of Jammu & Kashmir and Ladakh among the Judges of the High Court of J&K and Ladakh is made as follows:

S.No.	Name of the Hon'ble Judge	District/Tribunals/Authorities
1	Justice Tashi Rabstan	District Srinagar, MACT Srinagar, Special Tribunal, Srinagar and One Man Forest Authority. District Leh
2	Justice Sanjeev Kumar	District Jammu, MACT Jammu. Special Tribunal Jammu. Labour Court, Industrial Tribunal, Sales Tax Appellate Authority and District Bandipora,
3	Justice Sindhu Sharma	District Udhampur and District Kupwara
4	Justice Rajnesh Oswal	District Poonch and District Kulgam
5	Justice Vinod Chatterji Koul	District Kathua and District Budgam
6	Justice Sanjay Dhar	District Anantnag and District Reasi
7	Justice Puneet Gupta	District Samba and District Shopian
8	Justice Javed Iqbal Wani	District Baramulla and District Kargil
9	Justice Mohan Lal	District Ramban
10	Justice Mohammad Akram Choudhary	District Rajouri
11	Justice Rahul Bharti	District Pulwama
12	Justice Moksha Khajuria Kazmi	District Ganderbal
13.	Justice Wasim Sadiq Nargal	District Doda
14	Justice Rajesh Sekhri	District Kishtwar

This order shall come into effect from 17th of October, 2022.

Sd/

(Justice Ali Mohammad Magrey)

Chief Justice

Dated: 15.10.2022

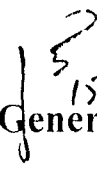
No: 36030-82/ RG/GS

Copy of the above forwarded to:

- 1 Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
- 2 Secretary to Hon'ble Mr./Mrs. Justice _____

..... for information of their Lordships.

3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
4. Director, J&K State Judicial Academy, Srinagar.
5. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar.
.....for information.
6. All Principal District and Sessions Judges of UTs of J&K and Ladakh with the request to circulate the order among all the Judicial Officers working under their territorial jurisdiction.
7. Presiding Officer, Sales Tax Appellate Tribunal, Jammu.
8. Presiding Officer/Member, J&K Special Tribunal, Jammu/Srinagar.
9. Member Secretary, J&K Legal Services Authority, Srinagar.
10. Presiding Officer, MACT, Jammu/Srinagar.
11. Presiding Officer, Labour and Industrial Tribunal, Jammu.
12. Presiding Officer, One Man Forest Authority, Srinagar.
.....for information.
13. CPC, e-Courts, High Court of J&K and Ladakh, for uploading the same on the official website of the High Court of J&K and Ladakh.
14. Incharge Librarian, High Court of J&K and Ladakh, Jammu/Srinagar for information and keeping the record of the same.
15. Order File.


15-10-2022
Registrar General